

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

REMINDER - I

The Principal District & Sessions Judge,
Baramulla/ Budgam/Kathua/Kargil /Samba and
Srinagar .

No.: 20016-21 / Sts. Dated. 18-11-2017.

Sub:- Information regarding Cases.

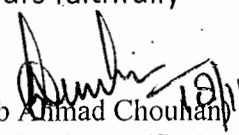
Sir,

Kindly refer to this Registry's Letter No. **15149-71/Sts.** dated **26-07-2017**, on the subject cited above, that the requisite information is still awaited from your side.

In this connection, you are once again requested to provide the said information to this Registry within **TWO** day's positively through return by Tele-Fax No. **0191-2539896**. So, that we may able to transmit the same to the concern quarter as desired.

The matter may be treated as **Most Urgent**.

Yours faithfully'


(Aftab Ahmad Chouhan)
Dy. Registrar (Sts.)

✓
No. 20022 / Sts. Dated: 18-11-2107
Copy to :- Incharge NIC for uploading on the High Court website.


Dy. Registrar (Sts.)